

No. A-11019/1/2020-Lokpal/1158



भारत के लोकपाल
Lokpal of India



Plot No. 6, Phase-II,
Vasant Kunj Institutional Area,
New Delhi, dated 18th September, 2020

Subject: Advertisement for the post of Registrar/ Deputy Registrar in Lokpal of India.

Lokpal of India is a statutory body established under Lokpal and Lokayuktas Act-2013 to inquire allegation of corruption of certain functionaries of Union of India. It is proposed to fill up the posts in respect of Registrar/ Deputy Registrar in the Lokpal of India on deputation basis. Application from willing and eligible candidates is invited as per the following details:-

Sl. No.	Name of the Post	Place of posting	Level in pay Matrix
1.	Registrar - 01	New Delhi	Level-14 (Rs. 144200/- 218200/-) per 7 th CPC
2.	Deputy Registrar- 01 (only)	New Delhi	Level-12 (Rs. 78800-209200/-) per 7 th CPC

Educational qualification & Criteria for Registrar :

Officer possessing Bachelor's Degree in law from Recognized University; and holding:

Analogous post on regular basis in the central Government or State Government of courts or Tribunals in the pay scale of Level-14 or an officer of District and Session Judge rank in the analogous pay scale of Joint Secretary of India.

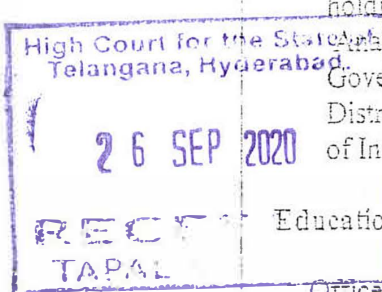
Educational qualification & Criteria for Deputy Registrar:

Officer possessing Bachelor's Degree in law from Recognized University; and holding:

- Analogous post on regular basis in the central Government or State Government of courts or Tribunals; or
- Post in Central Government or State Government or courts or Tribunals, with five year regular service in Pay Band - 3, Rs. 15600-39100/- with Grade pay of Rs. 6600/- (as per 6th CPC) i.e. level -11 in the pay Matrix (as per 7th CPC).

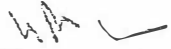
Note: Period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall ordinarily be Five years (may be extended as per extant rules of deputation for Government of India. The maximum age limit for appointment by deputation shall not be exceeding 56 years as on the closing date of receipt of application.

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(Please refer to notification for filling up post of Registrar/ Deputy Registrar on deputation basis, available on the Lokpal of India website (www.lokpal.gov.in)

- The Competent Authority reserves the right either to fill up the post or may not proceed appointment without assigning any reason thereof.
- The general terms and conditions of deputation in terms of OM Dated 17.06.2010 as amended thereof from time to time shall be followed as notified by DoPT, Government of India.
- Interested persons may submit their application in the prescribed proforma (enclosed) along with relevant documents towards educational, qualification along with copies of APAR's of the last 5 years, vigilance clearance, integrity certificate etc. addresses to the "Deputy Secretary, Lokpal of India, Plot No.6, Vasntkunj Institutional Area, New Delhi- 110070 through proper channel on or before 20/11/2020.


(Manoj Kumar Mishra)
Deputy Secretary
Ph- 011-26125025

Copy to:

1. PPS to Hon'ble Chairperson, Lokpal of India
2. PPS to Hon'ble Members, Lokpal of India
3. Registrar General's of all the High Courts, Supreme Court and Tribunals (such as CAT, NGT etc).
4. Deputy Secretary, Lokpal Division, North Block, New Delhi-110001 (for information with a request to circulate and upload in the website of DoPT for wide circulation)
5. Secretary, all the Ministries/Departments with request to circulate in their Tribunals, Autonomous Bodies etc.
6. Lokpal Division, DoPT, North Block for information and with request to make an arrangement to circulate the advertisement on website of DoPT.
7. NIC (for uploading on Lokpal website)
8. Guard file

Lokpal of India

APPLICATION FORM FOR APPOINTMENT OF REGISTRAR/ DEPUTY REGISTRAR ON DEPUTATION BASIS IN LOKPAL OF INDIA

(Proforma for application for the post advertised on Deputation basis)

Note: (I) The application should be forwarded through proper channel/the concerned department, with copies of the ACRs/APAR's and Vigilance Clearance Certificate, signed by the Competent Authority, given at the end of the application form.

(ii) Incomplete, unsigned, and the applications received not a prescribed proforma and after the last date of receipt of applications shall be rejected summarily, without any notice to the candidate.

Post Applied For ----- in Lokpal of India

1. Name

(In block letters) :

2. Fathers Name

:

3. Postal Address

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Contact No. :

(Mobile & Landline) :

4. Permanent Address

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(Alternative Contact No.) :

5. E-mail id :

6. Fax No. :

7. Date of Birth :

8. Age as on 30.09.2020: Years Months Days

9. Date of Superannuation :

10. Present Post :

11. Present Pay Level (as per 7th CPC) or
Pay Band/ Grade Pay (pre-revised as per 6th CPC)

12. Educational Qualification:

Exam Passed	Board/ University	Year of Passing	Duration	Subjects	Percentage

13. Professional Qualification:

Exam Passed	Board/ University	Year of Passing	Duration	Subjects	Percentage

14. Details of employment in chronological order (if needed, enclose a separate sheet duly authenticated by your signature in the format given below):

Office/Instt./ Organisation	Post held	Period		Nature of appointment (Regular/Ad hoc/ Deputation)	Scale of Pay Level/Basic Pay or Pay Band with Grade Pay*	Nature of Duties
		From	To			

*Applicants not holding the posts in Pay Level or Pay Band/ Grade Pay as per Central Government pay scale should indicate the equivalent pay scale vis-à-vis Central Government pay scales (with proof)

15. In case the present employment is held on deputation, please state

a) The date of initial employment:

b) Period of appointment on deputation with address:

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16. Whether belong to SC/
ST/OBC/PH/ Ex-
Serviceman :

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17. Any Other Information :

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DECLARATION

18. I, solemnly declare and affirm that the information given above is correct to the best of my Knowledge and belief. In the event of any information being found false or incorrect or ineligibility being Detected before or after the interview/ selection/ engagement, my candidature may be treated as cancelled and, I shall be liable for any action as the Tribunal may deem fit and proper.

19. That, I fulfil the requisite conditions in terms of age, Pay Band & GP , regular, service and other qualification for the post applied for i.e.....

Date:

(Signature)

Place:

Recommendation of competent authority

- (i) Service particulars furnished by the applicant are verified from service records and are found correct. Attested copies of ACRs/APARs for the past five years are annexed.
- (ii) There is no vigilance case pending or contemplated against the officer.
- (iii) If the officer is selected, he /she shall be relieved within 15 days of receipt of appointment letter.

(Signature of competent authority)